

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)



ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE PARTIES: Mr. Vijay Vasant Dhavale

V/s.

M/s. Dolce Pharmaceuticals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	R.T. RAJGUROO	Advocate for R.B. 2 & 5 (4 & 5)	
2	B.B. Parekh	Advocate for Petitioner	

Order

**C.P. No. 06/59/CLB/MAH/2016**

1. Ld. Advocate for the Petitioner is present and is directed to place on record the proof of service of petition to Respondent No(s) 1, 2 & 3.
2. From the side of the Respondent No(s) 4 & 5 Ld. Counsel is present. He has been directed to file a reply on or before 03.10.16, needless to mention a copy to be served to other side.
3. Let this C.P. be put up for hearing on 25.10.2016
4. Schedule of dates is duly communicated to both the sides in the court.

sd/-

Dated: 19.09.2016

Shri M.K. Shrawat  
Member (Judicial)